

nITEM NO.9

REGISTRAR COURT. 1 SECTION IIC  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL  
Criminal Appeal No(s). 338/2012

SUMITRA Appellant(s)

VERSUS

STATE GOVT.OF DELHI Respondent(s)  
(with office report)

Date : 12/01/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Satish Kumar,Adv.

Mr. S. K. Sabharwal,Adv.

For Respondent(s)

Mr Deepak Tyagri, Adv.

Mr. D. S. Mahra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Original record has been received. Registry to process  
under rules.

(PAWAN DEV KOTWAL)  
Registrar